PROGRAMME
Subject: “Dispute Resolution in Telecom and Broadcasting Sectors”
Saturday 5th March, 2011
The Renaissance, Kochi, Kerala

09.30 am to 10.00 am Registration of delegates

INAUGURAL SESSION

10.00 am to 10.05 am Lighting of the Lamp
10.05 am to 10.10 am Felicitation of the dignitaries.
10.10 am to 10.20 am Welcome Address by Shri G.D. Gaiha, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)
10.20 am to 10.35 am Presentation by Shri Manjul Bajpai, President, Telecom Lawyer Association
10.35 am to 10.50 am Address by Dr. J.S. Sarma, Chairperson, Telecom Regulatory Authority of India (TRAI)
10.50 am to 11.10 am Address by Hon’ble Shri Justice Jasti Chelameswar, Chief Justice, High Court of Kerala (Chief Guest)
11.10 am to 11.30 am Address by Hon’ble Shri Justice Cyriac Joseph, Judge, Supreme Court of India
11.30 am to 11.50 am Address by Hon’ble Shri Justice S.B. Sinha, Chairperson, TDSAT.
11.50 am to 11.55 am Vote of thanks by Shri P.K. Rastogi, Member, TDSAT
11.55 am to 12.00 pm Presentation of Mementos to the Dignitaries.

BREAK

BUSINESS SESSION-I

“DISPUTE RESOLUTION IN THE TELECOM SECTOR”

12.10 pm to 12.40 pm Opening remarks and introduction of the panelists by the Moderator of the Session Shri Maninder Singh, Senior Advocate, and presentation by Shri Madhav Joshi, President, Tata Teleservices Ltd

(i) Shri Premachandra, CGMT, BSNL, Kerala
(ii) Shri S.K. Gupta, Advisor (CA & SP), TRAI
(iii) Shri Rajan S. Mathews, Director General, COAI
(iv) Shri Maninder Singh, Senior Advocate
(v) Shri Meet Malhotra, Senior Advocate
(vi) Dr. T. Balachandran, President, Kerala Consumer Service Society

12.40 pm to 01.30 pm Discussion and interactive session, of the panelists with the audience to be moderated by Shri Maninder Singh, Senior Advocate
01.30 pm to 01.35 pm Presentation of Mementos to the panelists.
01.35 pm to 02.30 pm  

**LUNCH**

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**BUSINESS SESSION-II**

**“DISPUTE RESOLUTION IN THE BROADCASTING SECTOR”**

02.30 pm to 02.40 pm  
Opening remarks and Introduction of the panelists by the Moderator of the Session **Shri Ashok Mansukhani**, President, MSO Alliance and presentation by Shri Ashok Mansukhani.

(i) **Shri George Elias**, Principal Advisor, TRAI  
(ii) **Ms. Asha Menon**, Additional District Judge & Member Secretary, Delhi Legal Services Authority  
(iii) **Shri Mahesh Kumar**, CEO, Asianet Satellite Communication Ltd.  
(iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India  
(v) **Shri P.A. Surendran**, General Secretary, Consumer Association  
(vi) **Shri A. Mohan**, Executive Vice-President, Zee Network  
(vii) **Shri Navin Chawla**, Advocate

02.40 pm to 02.50 pm  
Presentation by **Ms. Asha Menon**, Additional District Judge & Member Secretary, Delhi Legal Services Authority on Negotiation and Mediation.

02.50 pm to 04.15 pm  
Discussion and interactive session, of the panelists with the audience to be moderated by **Shri Ashok Mansukhani**, President, MSO Alliance

04.15 pm to 04.20 pm  
Presentation of Mementos to the panelists.

04.20 pm to 04.25 pm  
**Vote of Thanks**

04.30 pm onwards  
**TEA**